

Minutes of Exim Facilitation Committee (EFC) meeting No. 12/AM-19 dated 22.03.2019 for import of restricted items

Meeting No. 12 of AM-19 of EXIM Facilitation Committee (EFC) was held on 22.03.2019 at 3.00 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Baljit Singh, Under Secretary, MHA
- (ii) Shri Yogesh Kumar, JSO(T), DAHD&F
- (ii) Shri S.P. Roy, Jt. DGFT, DGFT
- (iii) Shri Nirmal Kumar, Dy. DGFT, DGFT

3. Total number of cases considered in the meeting was **203**. The Committee approved 43 cases, rejected 8 cases, closed 2 Cases & deferred 150 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 176, 177 and 178 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Zon Groves and Farms, Telangana 01/53/8/E/AM19/Z-6/IC	24.10.18	03 no. of Fancy Horses, 03 no. of Gypsy Vanner, 04 no. of Belgian Draft, 04 No. of Clydesdale Horse,	79.70	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 has informed that the purpose of the import has been mentioned as Passion/entertainment, which does not found satisfactory. Hence, the applicant may be requested to furnish detail on the same.
2	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-25/IC	16.11.18	10 pairs of Wallaby and 10 pairs of Bennett's wallaby	20.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.02.19. Comments sought from MoEF&CC on 01.03.19
3	M/s. Vidhan Sales, Nagpur 01/53/8/E/AM19/V-24/IC	19.11.18	621 Nos. of Exotic birds (Budherigars, African Gray Parrot, Cockatoo, Macaw) Etc.	42.07	Comments sought from MOEF&CC (WL) on 20.11.2018 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19
4	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	DAHD&F vide OM No.110102(1)/3/2017-Trade dated 20.12.18 has informed that the applicant has not furnished the

					recommendation letter from Equestrian Federation of India and the breeds to be imported, therefore the same may be sought from the applicant.
5	M/s. SR Aquarium, Chennai 01/53/8/E/AM19/S-75/IC	08.12.18	3,30,500 Nos. of ornamental fishes	61.99	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.03.2019
RA Chennai may issue the import authorization to the applicant for import of 3,30,500 Nos. of Ornamental Fishes (as per ANF-2M) from Thailand for a CIF value of Rs. 61,99,004.16 (USD 87,174.95) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 22.03.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
6	M/s. Dyer Impex, Mumbai 01/53/8/E/AM19/D-27/IC	08.12.18	3,29,700 Nos. of ornamental fishes	30.92	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 06.02.2019 has informed that the application is not in the prescribed performa as per revised sanitary protocol. Therefore, the firm may be requested to furnish the same for further examination.
7	M/s. Qualitat Products India, Chandigarh. 01/53/8/E/AM19/Q-2/IC	08.12.18	Bovine Semen	231.46	Comments sought from DAHD&F on 15.01.2019
8	M/s. RN International Services, Hyderabad 01/53/8/E/AM19/R-24/IC	28.12.18	5 Pairs of Gypsy Horse and 5 Pairs of Mini Horse Cross Breed	21.00	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 01.04.19
9	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	Comments sought from DAHD&F on 03.01.2019
10	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019 Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019
11	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19 has informed that the firm has not furnished the name of countries for the import of live horses in the original application, hence the firm may be requested to obtain the same for further examination.
12	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	Comments sought from DAHD&F on 11.01.2019
13	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19
14	M/s. Harikrishan Purohit, Deputy Director, Department of Fishers, Dehradun 01/53/8/E/AM19/H-27/IC	12.01.19	Trout Eyed Ova	50.00	DAHD&F vide letter No. 35029/3/2016-Fy (Trade) dated 30.01.19 has informed the firm that on preliminary scrutiny of the application, it is observed that the application is not in the prescribed proforma for submitting proposals for

					introduction of aquatic organism into India. It is therefore advised that the application may be accordingly, submitted in the prescribed proforma for consideration of the National Committee on Introduction of Exotic Aquatic Species into Indian Waters.
15	M/s. Lupin Limited, Mumbai. 01/53/8/E/AM19/L-12/IC	18.01.19	Mice	220.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019
RA Mumbai may issue the import authorization to the applicant for import of 2,000 Nos. of Mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019) for R&D purpose from USA, UK, Spain, Italy, Netherland and France for a CIF value of Rs. 2,20,73,542/- (USD 3,08,396.90) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
16	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-26/IC	17.01.19	Rats	1849.8	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2018 informed that the importer has not furnished the name of countries for the import of Rats & Mice in the original application and requested to obtain the same from the firm for further examination.
17	M/s. Vidhan Sales, Nagpur. 01/53/8/E/AM19/V-29/IC	23.01.19	10 pairs of Lama (Camelidae) & 10 Pairs of Alpaca (Camelidae)	22.50	Comments sought from DAHD&F & MoEF&CC (WL) on 25.01.2019
18	M/s. Vidhan Sales Nagpur 01/53/8/E/AM19/V-30/IC	23.01.19	6 Pairs of Zebra (Equidae)	27.00	Comments sought from MoEF&CC (WL) on 25.01.2019 DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 has informed that the importer has not furnished the name of countries for the import of 6 pairs of Zebra in the original application and requested to obtain the same from the firm.
19	M/s. Vidhan Sales, Nagpur. 01/53/8/E/AM19/V-31/IC	23.01.19	4 Pair of Giraffe	28.40	Comments sought from MoEF&CC (WL) on 25.01.2019 DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 has informed that the importer has not furnished the name of countries for the import of 8 Nos. of Giraffe in the original application and requested to obtain the same from the firm.
20	M/s. Progressive Dairy Farmers Association, Ludhiana 01/53/8/E/AM19/P-39/IC	23.01.19	100000 nos. of Frozen Bovine Semen S	425.58	Comments sought from DAHD&F on 25.01.2019
21	M/s. Modern Pet Centre, Kolkata. 01/53/8/E/AM19/M-42/IC	24.01.19	43,769 MT. of Exotic Birds Parrots Parakeets	211.78	Comments sought from DAHD&F & MoEF&CC (WL) on 25.01.2019

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			Macaws and Cockatoos		
22	M/s. Indian Institute of Science Education and Research (IISER), Bhopal. 01/53/8/E/AM19/I-32/IC	29.01.19	100 Nos. of Female Adult Xenopus Laevis Froggs	3.44	Comments sought from DAHD&F on 31.01.2019
23	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Comments sought from DAHD&F on 12.02.2019
24	M/s. Syngene International Ltd, Bangalore 01/53/8/E/AM19/S-91/IC	11.02.19	Rhesus Monkey Serum	1.74	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019

RA Bangalore may issue the import authorization to the applicant for import of 0.100 litres of Monkey Serum for R&D purpose from USA for a CIF value of Rs. 1,74,987/- (USD 2411.95) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

25	M/s. Madoverfish Aquarium & Water Arts Pvt. LTD, Navi Mumbai 01/53/8/E/AM19/M-43/IC	12.02.19	Live Fishes (Ornamental) Birds and Reptiles	5199.8	Comments sought from DAHD&F MoEF&CC (WL) on 13.02.2019
26	M/s. Glenmark Pharmaceutical Ltd., Mumbai. 01/53/8/E/AM19/G-48/IC	17.02.19	Rat & Mice	150.51	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019

RA Mumbai may issue the import authorization to the applicant for import of 3104 Nos. of Rats and Mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019) for R&D purpose from GCA for a CIF value of Rs. 15051283/- (USD 2,03,159.40) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

27	M/s. Sarda Dairy & Food Products Limited, Raipur 01/53/8/E/AM19/S-94/IC	18.02.19	Bovine Semen 001H011048 Spruce-Haven Stoic-ET& Bovine Semen 001H11097 United-Pride Mogul Magnate	14.42	Comments sought from D/o AHD&F on 19.02.2019
28	Mr. Praveen Khare, Bhopal 01/53/8/E/AM19/M-48/IC	22.02.19	6 nos. of Riding Horses	61.20	Comments sought from D/o AHD&F on 22.02.2019
29	M/s. Advanced Centre for Treatment, Research & Education, Mumbai. 01/53/8/E/AM19/A-71/IC	28.02.19	Live Mice	2.38	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019

RA Mumbai may issue the import authorization to the applicant for import of 20 Nos. of live mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019) for R&D purpose from USA for a CIF value of Rs. 2,38,564/- (USD 3,268) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

30	M/s. Advanced Centre for Treatment, Research & Education, Mumbai. 01/53/8/E/AM19/A-72/IC	28.02.19	Live Mice (LVG Hamsters)	2.23	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019
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RA Mumbai may issue the import authorization to the applicant for import of 20 Nos. of live mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019) for R&D purpose from USA/UK for a CIF value of Rs. 2,23,337/- (USD 2,350.92) subject to

the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

31	M/s. Advanced Centre for Treatment, Research & Education, Mumbai. 01/53/8/E/AM19/A-73/IC	28.02.19	40 nos. of Live Mice	4.54	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019
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RA Mumbai may issue the import authorization to the applicant for import of 40 Nos. of live mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019) for R&D purpose from USA for a CIF value of Rs. 4,54,454/- (USD 6,225.40) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

32	M/s. Crystal Aquarist, Chennai. 01/53/8/E/AM19/C-26/IC	05.03.19	Ornamental Fish	232.24	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019
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RA Chennai may issue the import authorization to the applicant for import of 9,22,500 Nos. of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 2,32,24,580.90 (USD 3,18,363) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

33	M/s. Sea World Aquaa Systems Trivandrum. 01/53/8/E/AM19/S-96/IC	27.02.19	Ornamental Fish	45.36	Comments sought from D/o AHD&F on 01.03.2019
34	M/s. Aqua Zoo Aqua Systems Chennai. 01/53/8/E/AM19/A-70/IC	27.02.19	Ornamental Fish	37.40	Comments sought from D/o AHD&F on 01.03.2019
35	M/s. Jawaharlal Nehru Centre for Advanced Scientific Research, Bengaluru. 01/53/8/E/AM19/J-17/IC	25.02.19	Mice	9.89	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019

RA Bangalore may issue the import authorization to the applicant for import of 40 Nos. of live mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019) for R&D purpose from USA for a CIF value of Rs. 9,89,656/- (USD 13,745.22) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

36	M/s. Dave Titus, Bengaluru 01/53/8/E/AM19/D-36/IC	26.02.19	Ornamental Fish	37.4	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019
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RA Bangalore may issue the import authorization to the applicant for import of 7,48,000 Nos. of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 37,40,000/- (USD 53,429) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 26.03.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

37	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	Ornamental Fish	76.89	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 26.03.2019 informed that the application is not in the prescribed performa as per revised sanitary protocol and requested to obtain the same from the firm for further examination.
38	M/s. Badam Agro Farms Hyderabad. 01/53/8/E/AM19/B-40/IC	14.03.19	Goat Najdi, Common Eland & Kangaroo	33.3	Comments sought from D/o AHD&F on 14.03.2019
39	M/s. Eurofins Advinus Limited, Bengaluru. 01/53/8/E/AM19/E-31/IC	14.03.19	Mice	796.85	Comments sought from D/o AHD&F on 14.03.2019

Ans.

40	M/s. Eva Discus India, Kolkata 01/53/8/E/AM19/E-18/IC	07.10.18	Ornamental Fishes	73.80	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 08.03.19
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RA Kolkata may issue the import authorization to the applicant for import of 7,07,300 Nos. of Ornamental Fishes (as per ANF-2M) from GCA for a CIF value of Rs. 73,80,051/- (USD 1,03,220) subject to the conditions mentioned in DAHD&F OM No. 110102(1)/3/2017-Trade dated 08.03.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

41	M/s. Tania Rizwan Kadri, Mumbai 01/53/8/E/AM19/T-37/IC	01.03.19	01 Pet Dog	Nil	As recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 08.03.2019, permission has been issued to the applicant on 11.03.2018 (Ex-post facto approval)
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Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

42	M/s. Siya Paper Mart Pvt. Ltd, Delhi 01/53/8/24644/AM19/S-2/IC	05.03.18	4,00,000 MTs of Plastic Scrap (Non Hazardous) and 12,000 MT of Used Tyres (Other)	11008.00	Comments was sought from DIPP & MoEF&CC on 16.04.2018. The case was rejected by the EFC in its meeting dated 24.05.2018 as not recommended by DIPP vide OM No. 9/21/2018-TSW dated 02.05.2018. The firm vide e-mail dated 23.10.2018 has requested to re-open the case. As decided in the EFC meeting dated 29.10.2018, application of the firm has been again sent to DIPP for reconsideration. DIPP vide OM No. 9/21/2018-TSW dated 31.12.2018 has sought information from the firm.
43	M/s. Shrem Construction P. Ltd, Mumbai, 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18.
44	M/s. Zuari Cement Ltd, Bangalore 01/53/8/E/AM19/Z-5/IC	30.10.18	15000 Ton of Shredded Tyres	539.56	Comments sought from DIPP and MoEF&CC (HSMD) on 31.10.2018 DIPP vide OM dated 16.11.2018 has sought information from the firm.
45	M/s. Alstone Industries Pvt. Ltd, Delhi. 01/53/8/E/AM19/A-54/IC	10.11.18	1,578.50 MT of Silicone Rubber Scrap	6.94	Comments sought from MoEF (HSMD) on 03.12.2018 DIPP vide OM dated 20.12.2018 has sought information from the firm.

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46	Coastal Rubbers, Hyderabad 01/53/8/3756/AM18/C-15/IC	05.12.18	Request for enhancement of quantity of waste pneumatic tyres/used rubber tyres & tubes scrap (multiple cuts/pressed baled/shredded) from 4376 MT to 5,000 MT	Proportionate	Approved as recommended by MoEF&CC vide OM No. 23-29/2015-HSMD dated 11.01.2018 and DIPP vide OM No. E 9(1)/2019-T.S. dated 11.03.19
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RA Vijayawada may enhance the quantity of used rubber tyres and tubes scrap (multi-cuts/shredded) (Loose or Press Baled) of the import authorization No. 6650000003 dt. 01.03.2018 from 4376 MT to 5,000 MT with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 23-29/2015-HSMD dated 11.01.2018. The enclosures will be sent by e-mail to the applicant and RA Vijayawada.

47	M/s. Dashmesh Rubber Industries Pvt. Ltd, Gujarat 01/53/8/E/AM19/D-28/IC	06.12.18	2000 MT of Old/Used rubber tyre scrap/Butyl tube scrap (radial/Non radial tyres scrap and Butyl tubes), (with multiple cuts/pressed/baled/shredded)	105.00	Approved as recommended by MoEF&CC vide OM No. 23-39/2015-HSMD dated 08.03.19 and by DIPP vide OM No. E 9(94)/2018-T.S. dated 07.01.19
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RA Surat may issue the import authorization to the applicant for import of 2,000 MT of old/used rubber tyre scrap/butyl tube scrap (radial/non-radial tyres/scrapped butyl tubes) with multiple cuts/pressed/baled/shredded for manufacture of Reclaim Rubber from GCA for a CIF value of Rs. 1,05,000/- (USD 1,40,000) subject to the conditions mentioned in MoEF&CC vide OM No. 23-39/2015-HSMD dated 08.03.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat.

48	M/s. Harsh Metal Industries, Nagpur. 01/53/8/E/AM19/H-29/IC	12.12.18	3000 MT Lead Acid Battery Scrap	2400.0	Comments sought from MoEF&CC on 21.01.18
49	M/s. Minar Reclamation Pvt. Ltd, Ludhiana 01/53/8/E/AM19/M-37/IC	24.12.18	4000 MT of Old & Used Rubber Pneumatic Tyre Scrap	240.00	Approved as recommended by MoEF&CC vide OM No. 23-240/2013-HSMD dated 08.03.19 and DIPP vide OM No. E 9(95)/2018-T.S. dated 07.01.19

RA Ludhiana may issue the import authorization to the applicant for import of 3500 MT of old/used rubber pneumatic tyre scrap/rubber tyre scrap (used and old cut in 2 & 3 pieces/multiple cut/shredded/press baled) for manufacture of Reclaim Rubber from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC vide OM No. 23-240/2013-HSMD dated 08.03.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.

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50	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018
					Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
51	M/s. Costal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19.
					Comments of sought from MOEF (HSMD) on 28.12.2018
52	M/s. Bharathi Cement Corporation Private Limited, Hyderabad. 01/53/8/E/AM19/B-35/IC	16.01.19	9480 MT of Used Rubber Tyres Scrap	419.8	Rejected as not recommended by MoEF &CC vide e-mail dated 13.03.19
53	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019
					DIPP vide OM No. E9(12)/2019-T.S. dated 01.04.19 has sought information from the firm
54	M/s. TTK Prestige Ltd, Gujarat 01/53/8/E/AM19/T-35/IC	06.02.19	Second Hand Coining Mould	228.54	Clarification has been issued to the firm on 15.03.2019. The committee decided to close the case.
55	M/s. MSS Rubber Reclaims Pvt. Ltd, Kerala 01/53/8/E/AM19/M-45/IC	07.02.19	4000 MT of Used Tyre Buffing Powder (One way big bag)	317.52	DIPP vide OM No. E 9(14)/2019-T.S. dated 18.02.2019 has sought information from the firm.
					Comments sought from MoEF&CC on 18.02.19
56	M/s. A One Rubber Industries, Delhi 01/53/8/E/AM19/A-75/IC	04.03.19	9000 MT of Old/ Used Rubber Tyre Scrap.	378.00	Comments sought from MOEF (HSMD) on 06.03.2019
					Recommended by DIPP vide OM No. E 9(19)/2019-T.S. dated 01.04.19
57	M/s. Pragati Rubber, Junagadh, Gujarat. 01/53/8/E/AM19/P-42/IC	26.02.19	20000 MT Used Rubber Tyres Scrap.	474.07	Comments sought from MOEF (HSMD) on 01.03.2019
58	M/s. Srimati Raj Traders Araroa, Bihar. 01/53/8/E/AM19/S-97/IC	12.03.2019	Old Used Empty Iron Drum	0.71	Comments sought from DIPP on 14.03.2019
59	M/s. Mulavar P. Ltd, Erode 01/53/8/E/AM19/M-22/IC	25.10.18	180 Cubic Meter of Rough Granite Blocks	300.00	Comments sought from Mines on 25.10.2018.
					Recommended by DIPP vide OM No. E 9(18)/2019-T.S. dated 01.04.19

60	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC.
61	M/s. Reliance Industries Limited Mumbai. 01/53/8/E/AM19/R-32/IC	07.03.19	3700 MT of Granulated Seed Sludge	745.92	Comments sought DIPP from on 20.03.19
62	M/s. Sasa Rubbers Pvt. Ltd., Gujarat. 01/53/8/E/AM19/S-101/IC	15.03.19	7000MT of Used Rubber Tyres Scrap	396.00	Approved as recommended by DIPP vide OM No. E 9(21)/2009-T.S. dated 01.04.19 and MoEF&CC vide OM No. 5-17/2012-HSMD dated 03.05.18 & 27.11.18

RA Rajkot may issue the import authorization to the applicant for import of 2152 MT of rubber scrap for manufacture of crumb rubber from GCA for a proportionate CIF value of subject to the conditions mentioned in the MoEF&CC OM No. 5-17/2012-HSMD dated 03.05.18 & 27.11.18 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant RA Rajkot.

63	M/s. Shri Mahavir Rubber Industry, Punjab. 01/53/8/E/AM19/s-99/IC	15.03.19	7200MT of Used Rubber Tyres Scrap	824.00	Approved as recommended by DIPP vide OM No. E 9(21)/2019-T.S. dated 01.04.19 and MoEF&CC vide OM No. 23-160/2016-HSMD dated 11.03.2019
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RA Ludhiana may issue the import authorization to the applicant for import of 7200 MT of used rubber tyres scrap/tubes scrap (Multi-Cut/Shredded/baled press) for manufacture of rubber chips from GCA for a CIF value of Rs. 2,84,00,000/- (USD 4,00,000) subject to the conditions mentioned in the MoEF&CC vide OM No. 23-160/2016-HSMD dated 11.03.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant RA Ludhiana.

64	M/s. Diach Chemicals & Pigments Private Limited, Howrah 01/53/8/E/AM19/D-37/IC	19.03.19	2,500 MT of Lead Battery Plates (ISRI Code: RAILS & RENTS	2439.50	Recommended by MoEF&CC vide OM No. 23-292/2012-HSMD dated 10.08.18 for 8000 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails. As per the CA Certificate submitted by the firm their entitlement comes to 1232.462 MT. The firm has already been granted permission for 800 MT. Accordingly, the committee decided to approve 432 MT (1232-800).
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RA Kolkata may issue the import authorization to the applicant for import of 432 MT of Lead Battery Plates (ISRI Code: RAILS & RENTS) for recovery/recycling/reprocessing from UAE for a proportionate CIF value of subject to the conditions mentioned in the MoEF&CC OM No. 23-292/2012-HSMD dated 10.08.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Kolkata.

65	M/s. Evershine Smelting Alloy Pvt. Ltd, 01/53/8/E/AM19/D-37/IC	20.03.19	500 MT of Drained lead acid battery scrap as per ISRI RAINS	366.09	Recommended by MoEF&CC vide OM No. 23-301/2012-HSMD dated 10.08.18 for 1,500 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails). As per CA Certificate submitted by the firm their entitlement comes to 4290.25 MT. Since the firm has requested for 500 MT the committee decided to approve 500 MT.
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Shree

RA Bangalore may issue the import authorization to the applicant for import of 500 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails) for recovery/recycling/reprocessing from UAE for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-301/2012-HSMD dated 10.08.18 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Bangalore.

66	M/s. K.G. Metalloys, Dholpur 01/53/8/E/AM19/K-19/IC	07.01.19	7,200 MT of Lead Scrap (ISRI Code: Rains, Radio, Racks, Ropes, Rails, Rakes, Rents and Relay)	6390.00	Recommended by MoEF&CC vide OM No. 23/35/2017-HSMD dated 11.03.19 for 6,500 MT of lead acid batteries scrap (ISRI Code: Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container) and 700 MT of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rails, Rents and Rakes) As per CA Certificate submitted by the firm their entitlement comes to 4150.39 MT. Accordingly, the committee decided to approve 4150 MT.
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RA Jaipur may issue the import authorization to the applicant for import of 4150 MT of lead scrap (ISRI Code: Rains, Radio, Racks, Ropes, Rails, Rakes, Rents and Relay) for recovery/recycling/reprocessing from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23/35/2017-HSMD dated 11.03.19 as well as with actual user condition besides other usual conditions of import authorization. Whole Drained Lead Acid batteries may not be allowed. The enclosures will be sent by e-mail to the applicant RA Jaipur.

Part-3 Ministry of Steel (MoS)

67	M/s. Arfin India Ltd, Ahmedabad 01/53/8/E/AM19/A-36/IC	12.10.18	2000 MT. of Titanium Scrap	5155.50	Comments sought from M/o. Steel on 15.10.2018. M/o Steel vide e-mail dated 13.12.2018 informed that the application of M/s. Arfin India Ltd., Ahmedabad for import of 2000 Tonne of Titanium Scrap under restricted list of items has been examined. As per the documents submitted by the applicant, it is noted that DGFT had allowed to import 1000 Tonne Titanium Scrap on 09.10.2017 for manufacturer of Ferro Titanium. They started import of titanium scrap from 17.10.2017 and till Sept 2018, they have imported only 515.942 tonne. Since there is an actual user condition, they should first import the balance quantity, utilize fully and submit necessary documents and evidences that they have fully utilized for manufacturing of the aforesaid product. The present application may be processed after getting the aforesaid documents. Reply received from the firm and forwarded to M/o Steel. M/o Steel vide U.O. dated 30.01.2019 has sought further information from the firm.
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Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

68	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o. C&PC on 19.05.16. As decided in the EFC dated 24.08.18, comments sought from DIPP on 19.09.18.
69	M/s. Sarjay Chemicals Pvt. Ltd,	05.01.17	100 MTs of	41.40	Comments sought from D/o. C&PC on

	Ahmedabad 01/53/8/1089/AM17/S-83/IC		Zinc Ash		25.01.17. As decided in the EFC dated 24.08.18, comments from MoEF&CC has been sought on 19.09.18. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC.
70	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o. Mines on 30.07.2018.
71	M/s. Jindal Poly Films Ltd, New Delhi 01/53/8/32810/AM19/J-3/IC	31.05.18	400 MT OF Plastic Waste in Bale Form (BOPP Film Waste)	67.78	Comments sought from C&PC and MoEF&CC on 07.06.2018. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter is under examination in the Petro Chemical Division of D/o C&PC.
72	M/s. Lupin Limited 01/53/8/EAM19/L-9/IC	29.11.18	5 Nos. of Bromofluorom ethane ((CAS No. : 373-52-4 N.W.: 2Kg Cylinder).	16.32	Comments sought from D/o C&PC and MOEF& CC(O)on 29.11.2018
73	M/s. Raviraj Polymers., Upleta 01/53/8/E/AM19/R-23/IC	14.12.18	100 MT of waste/scrap of plastics	25.90	Comments sought from MoEF&CC and D/o. C&PC on 18.12.2018
74	M/s. Enal Drugs Pvt. Lt, Telangana 01/53/8/E/AM19/E-21/IC	07.02.19	50000 Kgs. Of 222-Trifluoro Ethanol	240.90	Comments sought from C&PC and MoEF&CC(O) on 12.02.2019
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
75	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Deity, DIPP and MoEF on 02.01.2018. DIPP vide OM No. P-47012/1/2018-TSW dated 05.02.2018 has conveyed that they are not concerned with the subject item. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(2)/2018-IPHW dated 27.02.2018 & reminder sent on 11.09.2018, reply still awaited.
76	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Cromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018.

77	M/s. EPCOS India P. Ltd, Nadia, West Bengal 01/53/8/24950/AM19/E-1/IC	21.03.18	2000 Kgs. of Zirconia Oxide Powder	42.00	Comments sought from Meity and MoEF&CC on 18.04.2018. Meity vide e-mail dated 22.03.19 informed that the matter was discussed with the representative of M/s EPCOS. The representative has stated that they will be sending the requisite details.
78	M/s. Asian Copiers, Delhi 01/53/8/28883/AM19/A-8/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(7)/2018-IPHW dated 22.06.2018 & reminder sent on 11.09.2018, reply still awaited.
79	M/s. Prius Technologies, Delhi 01/53/8/28880/AM19/P-4/IC	25.04.18	25000 Nos. of Old & Used Digital Multifunctional Devices & Printers	3200.0	Comments sought from Meity and MoEF&CC on 02.05.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(8)/2018-IPHW dated 30.05.2018 & reminder sent on 11.09.2018, reply still awaited.
80	M/s. Genuine Copier System, New Delhi 01/53/8/E/AM19/G- 20/IC	21.07.18	25000 MT of Old & Used Digital Multifunctional Devices & Printers	2070.00	Comments sought from DIPP and MoEF&CC on 23.07.2018. DIPP vide OM No. P-20014/52/2018-LEI dated 10.08.2018 has informed that Printer, Plotter, Scanner and copying machine/Duplicator falling under IS: 13252 Pt.1 are covered under Electronics & Information Technology Goods (Requirement for compulsory Registration) Order 2012 dated 03.10.2012 and 13.11.2014 issued by Meity. Therefore, views of Meity may be taken in the matter. Comments sought from Meity on 20.09.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required in this case. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(15)/2018-IPHW dated 25.10.2018 & reminder sent on 10.12.2018, reply still awaited.

81	M/s. Skylark Office Machines Chennai 01/53/8/E/AM19/S-44/IC	24.07.18	2000 Unit of Old & Used Digital Multifunctiona l Copying, Printing and scanning Machines	332.69	Rejected as not recommended by Meity vide OM No. 16(19)/2018-IPHW dated 07.03.2018
82	M/s. City Office Equipments, Chennai 01/53/8/E/AM19/C-14/IC	24.07.18	2000 Unit of Old & used digital Multifunctiona l copying, printing and scanning machines	325.24	Rejected as not recommended by Meity vide OM No. 16(12)/2018-IPHW dated 07.03.2018
83	M/s. Atul Automation P. Ltd, Kolkata 01/53/8/E/AM19/A-23/IC	09.08.18	25000 Nos. of Old & Used Digital Multifunctiona l Printing and Copying Machines	4356.24	Comments sought from Meity & MoEF&CC on 14.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required.
84	M/s. Kutty Impex, Chennai 01/53/8/E/AM19/K-10/IC	18.08.18	1500 Unit of Old & Used Digital Multifunctiona l Copying, Printing & Scanning Machines	262.15	Comments sought from Meity and MoEF&CC on 21.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(20)/2018-IPHW dated 28.11.2018 & reminder sent on 03.01.2019, reply still awaited.
85	M/s. S R Enterprises, Telangana 01/53/8/AM19/S-52/IC	28.08.18	100 Nos. of Old & Used Digital Multifunctiona l Copying Printing Scanning Machines	7.02	Comments sought from Meity and MoEF (HSMD) on 28.08.2018. MoEF&CC vide e-mail dated 27.09.18 informed that permission from MoEF&CC is not required. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(18)/2018-IPHW dated 07.12.2018 & reminder sent on 14.01.2019, reply still awaited.
86	M/s. B.K. Imaging , Navi Mumbai 01/53/8/E/AM19/B-18/IC	10.09.18	1500 Nos. of Old & Used Digital Multifunctiona l Devices & Printers	200.00	Rejected as not recommended by Meity vide Letter No. 16(21)/2018-IPHW dated 27.03.2019.
87	M/s. Best Mega International, New Delhi 01/53/8/E/AM19/B-22/IC	24.09.18	5000 Nos. of Old & Used Digital Multifunctiona l Devices &	680.00	Comments sought from Meity & MoEF&CC (HSMD) on 26.09.2018

			Printers		
88	M/s. Parag Domestic Appliances, Kolkata 01/53/8/E/AM19/P-21/IC	29.09.18	1000 Nos. of Used Digital Multifunctiona l Print & Copying	18.412	Comments sought from Miety & MoEF&CC (HSMD) on 05.10.2018. Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(14)/2018-IPHW dated 25.10.2018 & reminder sent on 10.12.2018, reply still awaited.
89	M/s. Moksha Business Machii Hyderabad 01/53/8/E/AM19/M-17/IC	08.10.18	2400 Nos. of Used Multifunctiona l Devices (MFD'S)	228.48	Comments sought from Meity & MoEF&CC (HSMD) on 09.10.2018 Meity vide e-mail dated 22.03.19 informed that query sent to firm vide letter no. 16(17)/2018-IPHW dated 28.11.2018 & reminder sent on 01.01.2019, reply still awaited.
90	M/s. Copy Care Enterprises, Ahmedabad 01/53/8/E/AM19/C-20/IC	10.10.18	3500 Nos. of Old and used Multifunctiona l Devices	500.0	Comments sought from Meity & MoEF&CC (HSMD) on 11.10.2018 Meity vide e-mail dated 22.03.19 informed that inputs received from the firm on 23.01.2019, under process.
91	M/s. Photo fax Systems, Delhi 01/53/8/E/AM19/P-19/IC	18.10.18	20000 Nos. of Old & Used Digital Multifunctiona l Devices & Printers	1656.00	Comments sought from Meity on 18.10.2018
92	M/s. CG Power and Indus Solutions Ltd, Aurangabad 01/53/8/E/AM19/C-22/IC	25.10.18	25000 Kgs. of High Purity Chromium Powder	529..31	Approved as recommended by DHI vide OM No. EPCG-R/CGPISL-1/Cr.P./ 2019-HEI dated 26.03.2019

RA Mumbai may issue the import authorization to the applicant for import of 13,148 Kg of Chromium Powder from USA, Japan, Germany, Italy for a proportionate CIF value subject to actual user condition besides other usual conditions of import authorization.

93	M/s. Be office Automation Product (P) Ltd., New Delhi 01/53/8/E/AM19/B-23/IC	25.10.18	5000 nos. of old & Used Digital Multifunction Devices	70.00	Meity vide e-mail dated 22.03.19 informed that inputs received from the firm on 23.01.2019, under process.
94	M/s. SRK Overseas, Delhi 01/53/8/E/AM19/S-55/IC	25.10.18	20000 nos. of old & Used Digital Multifunctiona l Devices & Printers.	1656.00	Comments from sought Meity on 26.10.18
95	M/s. Shiv Shakti International New Delhi. 01/53/8/E/AM19/S-51/IC	25.10.18	2000 nos. of old & Used Digital Multifunctiona l Devices & Printers & copier/ Scanner	50.00	Meity vide e-mail dated 22.03.19 informed that inputs received from the firm on 20.03.2019, under process.

			Device		
96	M/s. Uppiliappan R.B, Bangalore 01/53/8/48002/AM19/U-6/IC	29.10.18	01 no. of Lenovo Yoga Laptop	.60	Approved as recommended by Meity vide OM No. 16(23)/2018-IPHW dated 15.02.2019
RA Bangalore may issue the import authorization to the applicant for import of 01 No. of Lenovo Yoga Laptop for personal use from USA for a CIF value of Rs. 60,000/- subject to actual user condition besides other usual conditions of import authorization.					
97	M/s. R. R. Marketing, Hyderabad 01/53/8/E/AM19/R-20/IC	20.11.18	1100 nos. of Old & Used Multifunctiona l Devices	137.80	Comments sought from Meity on 29.11.2018
98	M/s. Green Enabled Solutions Pvt Ltd, Bangalore 01/53/8/E/AM19/G-40/IC	14.12.18	6000 nos Machinery and Mechanical Appliances; Parts Thereof; Laptops, Servers, Desktops etc.	400.00	Meity vide e-mail dated 22.03.19 informed that query sent to firm 05.02.2019 reply received from the firm on 19.02.2019, Under Process
99	M/s. Inspirisys Solutions Limited, Chennai 01/53/8/E/AM19/I-30/IC	21.01.19	203750 pcs. Of Refurbished Harddicsc Drive	8734.7	Meity vide letter No. 16(5)/2019-IPHW dated 20.03.19 has sought information from the firm.
100	M/s. Michaeline India Pvt. Ltd, Saligraman, Tamil Nadu 01/53/8/ 55058/AM19/M-44/IC	14.01.19	Ecran 55 (Reference HP6-000005) Microsoft Surface Hub Used	.07	Comments sought from MoEF (HSMD) on 11.02.2019 Meity vide letter No. 16(4)/2019-IPHW dated 20.03.19 has sought information from the firm.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
101	M/s. Gujarat Fluorochemicals Ltd, Bharuch 01/53/8/32164/AM19/G-10/IC	28.05.18	10000 Kgs. Of Asahiklin AK- 225	32.4	Recommended by MoEF&CC(O) vide OM no. 11/17/2017-OC dated 16.6.2018 D/o C&PC vide letter no. 25016/1/2014- PC.II dated 26.6.2018 has sought certain information from the firm. The reply received from the firm has been forwarded to C&PC. Comments of C&PC is awaited.
102	M/s. Nitin Fire Protection Industries Ltd, Mumbai 01/53/8/E/AM19/N-12/IC	28.06.18	25000 kgs. of Halon 1301	332.50	Comments sought from MoEF&CC(O) on 12.07.2018. MoEF&CC vide e-mail dated 22.11.18 informed that the firm needs to get registered under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Halon-1301. The same needs to be provided for further processing the case.

103	M/s. Stallion Enterprise, Mumbai 01/53/8/E/AM19/S-70/IC	19.11.18	40000 Kgs. of HCFC-123	204.0	Comments sought from MOEF&CC(O) on 20.11.2018. MoEF&CC vide e-mail dated 13.03.19 has requested the firm to submit the hard copy of Form 10A along with required documents to Ozone Cell, MoEF&CC
104	M/s. Gold Ripe International Pvt. Ltd, Meerut 01/53/8/E/AM19/G-39/IC	07.12.18	40000 Kgs. of Ethylene (C ₂ H ₄) Gas (Purity>99.95 %)	223.98	MoEF&CC vide OM No. 11/13/2017-OC dated 28.03.19 informed that Ethylene (C ₂ H ₄) gas is not covered under Ozone Depleting Substances (Regulation and Control) Rules, 2000 and its amendments. As such recommendation of Ozone Cell, MoEF&CC is not required under the said rule. Accordingly, committee decided to approve the case.

CLA New Delhi may issue the import authorization to the applicant for import of 40,000 Kgs of C₂H₄ gas from Hong Kong for a CIF value of Rs. 2,23,98,568/- (USD 3,07,040) subject to actual user condition, besides other usual conditions of import authorization.

105	M/s. Expanded Polymers System Pvt. Ltd, Navi Mumbai 01/53/8/E/AM19/E-24/IC	07.01.19	1200 MT of Dichlorofluoro ethane (HCFC 141b)	315.0	Approved as recommended by MoEF&CC vide OM No. 11/2/2019-OC dated 13.03.19
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RA Mumbai may issue the import authorization to the applicant for import of 1200 MT of HCFC 141b from China for a CIF value of Rs. 31,50,00,000/- (USD 42,00,000) subject to the conditions mentioned in MoEF&CC OM No. 11/2/2019-OC dated 13.03.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

106	M/s. Narimattathi Phillipose Philipose, Kottayam 01/53/8/29273/AM19/N-11/IC	01.05.18	Rose-Ringed Parakeet	.05	Comments sought from DAHD&F and MoEF&CC(WL) on 16.08.2018.
107	M/s. MKS Technologies, New Delhi 01/53/8/E/AM19/M-15/IC	16.08.18	20 Nos. of homophile AI2T with accessories	4.56	Comments sought from MoEF&CC(WL) on 20.08.2018
108	M/s. Desiree Sangeetha Pandaram , Bangalore 01/53/8/E/AM19/D-16/IC	11.09.18	02 Nos. of Russian Tortoise	.20	Comments sought from MoEF&CC(WL) on 17.09.2018 Recommended by DAHD&F vide OM No. 110-120/2017 (NF-T) dated 24.10.2018
109	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director , Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018
110	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-45/IC	12.11.18	MOD-400 Collars, MOD-500 Collars (07 Nos) and MOD-600 Collars (02 Nos.) with Accessories	2.75	Comments sought from MoEF&CC(WL) on 13.11.2018

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111	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-44/IC	12.11.18	03 Nos. of GPS Vertex Collars with Accessories	4.12	Comments sought from MoEF&CC(WL) on 13.11.2018
112	M/s. Modern Aquarium, Thane 01/53/8/E/AM18/M-31/IC	19.11.18	300000 Nos. of Turtles	97.50	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 08.03.19
113	M/s. Aditi International, Mumbai 01/53/8/E/AM19/A-57/IC	26.12.18	2000 Kgs. Sandal Wood Logs	90.00	Comments sought from MOEF&CC (WL) on 28.12.2018. MoEF&CC vide OM dated 14.01.2019 has sought information from the firm.
114	M/s. Adinath Veterinary Products Private Limited, Indore. 01/53/8/E/AM19/A-59/IC	12.01.19	GUT 50 Tele Injection Applicator and related Accessories, 51L2 Special Carbon barrel 13mm & CO2 C3 Powerlet 16g without Thread	4.19	Comments sought from MOEF&CC (WL) on 15.01.2019
115	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tr anquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Comments sought from MoEF&CC (WL) on 11.02.2019
116	M/s. Ajit Kulkarni, IFC, Deputy Conservator of Forests & Executive Director Sir Chamarajendra Zoological Gardens, Mysore 01/53/8/E/AM19/A-65/IC	17.02.19	Common Marmoset, Meerkat Demoiselle Crane, Black necked Swan, Military Macaw, Darwin's Rhea & Scarlet Macaw	NA	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 20.03.19 and MoEF&CC vide OM No. 3- 4/2019/WL dated 05.02.2019, subject to further approval by the competent authority.
117	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019
118	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019

			Accessories		
119	M/s. A & S Creations, New Delhi. 01/53/8/E/AM19/A-74/IC	28.02.19	15 nos. of GPS Vertex Collars With Accessories & 20 nos. of GPS GSM Collars with Accessories.	602.4	Comments sought from MOEF&CC (WL) on 01.03.2019
120	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from D/o AHD&F & MOEF&CC (WL) on 26.02.2019
121	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-68/IC	25.02.19	75 nos. of GPS Vertex Collars with Accessories	147.57	Comments sought from MOEF&CC (WL) on 25.02.2019
122	M/s. Hi-Tech Advance Products, Indore. 01/53/8/E/AM19/H-33/IC	13.03.2019	3 Set of Veterinary Equipment/ Tranquilizer/ CO2 Injection Rifle and Accessories	4.99	Comments sought from MOEF&CC (WL) on 13.03.2019

Part-10 Ministry of Home Affairs (MHA-PM Division)

123	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 Nos. of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018- Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD.
124	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide OM dated 20.02.19 informed that import has already been done without NOC of MHA. Clarification from DGFT and Karnataka Police is awaited. Last reminder to DGFT on 29.06.2018. Comments have also been sought from MOD. Reply from MoD is also awaited. As decided in the EFC meeting, clarification has also been sought from the firm on 23.01.2019. The committee noted that the firm is not responding to the letter dated 23.01.2019. Accordingly, committee recommends that the firm may be placed in DEL.
125	M/s. Rotax Electronics P. Ltd, New Delhi 01/53/8/12674/AM19/R-32/IC	21.05.18	8 Nos. of Waterjet Disrupter 104 no. of Cartridges	13.33	MHA vide OM No. IV-20011/12/2018- Prov-I/948 dated 30.03.2019 informed that confirmation regarding quantity of the store and the date of trial from NSG is awaited.
126	M/s. Secured Lines, Thane, Mumbai 01/53/8/E/AM19/S-30/IC	28.06.18	88 EA of Handheld Thermal Imaging Device	250.77	Comments sought from MHA on 28.06.2018. MHA vide U.O dated 26.10.2018 & OM dated 20.02.2019, informed that Chhattisgarh Police has been requested to furnish certain information vide OM dated 05.09.2018. Reply is awaited from Chhattisgarh Police. Reminder has been sent by MHA to

					Chhattisgarh Police vide OM dated 12.12.2018. Reply is awaited from Chhattisgarh Police. MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that reply from DGFT and BSF are awaited.
127	M/s. Ajay Jalan (Zeal India Chemicals), Ranchi 01/53/8/E/AM19/A-12/IC	09.07.18	01 Set. Of Doppler Radar for Bullet Velocity measuring Doppler Radar System with all parts (14 main parts including user manual)	22.77	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019

RA Patna may issue the import authorization to the applicant for import of 01 No. of Bullet Velocity Measurement System (DRS-1) from Czech Republic for a CIF value of Rs. 22,77,466.20 (Euro 28,910) for supply to Bihar Police, subject to the conditions mentioned in MHA OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Patna.

128	M/s. Kshatriya Defence P. LTD, Pune 01/53/8/E/AM19/K-11/IC	23.08.18	02 Nos. of Assault Rifles & 15,100 Nos. of 7.62x39 mm Rounds	2,43	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019
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CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Assault Rifles & 15,100 Nos. of 7.62x39 mm Rounds from Slovenia for a CIF value of Rs. 2,43,000/- (Euro 3,000) for supply to CRPF, subject to the conditions mentioned in MHA OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

129	M/s. Alpha Design Technologies P. Ltd, Bangaluru 01/53/8/E/AM19/A-31/IC	29.11.18	05 Nos. of Corner Shot CSM Model-Glock 17-18 with accessories	20.27	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019
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RA Bangalore may issue the import authorization to the applicant for import of 05 Nos. of Corner Shot CSM Model-Glock 17-18 from Israel for a CIF value of Rs. 20,27,772/- (Euro 28,520) for supply to Maharashtra Police, subject to the conditions mentioned in MHA OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

130	M/s. Axiscades Aerospace Technologies P. Ltd, Bangalore 01/53/8/E/AM19/A-35/IC	11.10.18	01 no. of Tethered UAV	18.94	Comments sought from MHA (PM Divn) & DGCA on 12.10.2018. MHA vide OM dated 20.02.2019 informed that BSF has been requested to furnish end user certificate and confirm whether this trial is still proposed or otherwise on 24.10.2018 and reminders dated 20.12.18 and 19.02.2019. Reply is awaited from BSF. MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that reply from DGFT and BSF are awaited.
131	M/s. Punj Lloyed Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-36/IC	10.01.19	Sleeve, Teflon- Foregip Stabilizer-	111.77	Comments sought from MHA (PM Divn.) on 15.01.2019. MHA vide OM dated 20.02.2019 informed that comments has been sought from security agencies of

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			Front; Pin, Lever Base-Connecting; Plunger-Right etc.		MHA vide UO dated 13.02.2019. Replies are awaited from security agencies.
132	M/s. Verus Amicus, Maharashtra. 01/53/8/E/AM19/V-27/IC	02.01.19	Advanced Accessories Kit for Micro - RONI	2.85	Comments sought from MHA -(PM Divn.) on 07.01.2019. MHA vide OM dated 20.02.2019 informed that MHA(Prov-II) vide ID dated 16.01.2019 has requested Maharashtra Police to provide the End User Certificate and supply order duly attested by IG level officer of Maharashtra Police through their Home department, Govt. of Maharashtra. Copy has also given to DGFT. The reply is awaited from Maharashtra Police. MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 informed that supply order is awaited from end user.
133	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-63/IC	17.02.19	2 nos. of Night Vision Binocular Tracer 3X42	.57	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019

CLA New Delhi may issue the import authorization to the applicant for import of 2 nos. of Night Vision Binocular Tracer 3X42 from Republic of Belarus for a CIF value of Rs. 57,960/- (Euro 690) for supply to Uttar Pradesh Police, subject to the conditions mentioned in MHA OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

134	M/s. Alpha Design Technologies Pvt. Ltd., Bangalore. 01/53/8/E/AM19/A-67/IC	25.02.19	17 nos. of Corner shot System for GLOCK 19 Pistol with Accessories	67.45	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019
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RA Bangalore may issue the import authorization to the applicant for import of 17 nos. of Corner shot System for GLOCK 19 Pistol with Accessories) from Israel for a CIF value of Rs. 67,45,451/- (USD 94673) for supply to J&K Police, subject to the conditions mentioned in MHA OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.

135	M/s. Alpha Design Technologies Pvt. Ltd., Bangalore. 01/53/8/E/AM19/A-66/IC	25.02.19	17 nos. of Corner shot System for GLOCK 19 Pistol with Accessories	4.14	Comments sought from MHA (PM Divn) on 25.02.2019
136	M/s. A& S Creations, New Delhi. 01/53/8/E/AM19/A-75/IC	14.03.2019	28 nos. of Night Vision Binocular Tracer 3X42	6.83	Comments sought from MHA (PM Divn.) on 14.03.2019
137	M/s. SRG Techno Private Limited, Gurgaon. 01/53/8/E/AM19/S-100/IC	15.03.19	127 nos. of MRO 2.0 MOA RED DOT (Reflex Sight)	37.31	Approved as recommended by MHA vide OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019

CLA New Delhi may issue the import authorization to the applicant for import of 127 Nos. of Reflex Sight/Holographic Sight for MP5 from USA for a CIF value of Rs37,31,592.48/- (USD 51,959.88) for supply to NSG, subject to the conditions mentioned in MHA OM No. IV-20011/12/2018-Prov-I/948 dated 30.03.2019 besides other usual conditions of import authorization. The enclosures will be sent by e-

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mail to the applicant and CLA New Delhi.

Part-10 Ministry of Home Affairs (MHA-IS Division)

138	M/s. Paintball Nation, Nagpur 01/53/8/21206/AM19/P-1/IC	25.03.18	12 Nos. of Tippmann 98 Custom Basic Paintball Marker	.80	Comments sought from MHA (IS Divn.) on 02.05.2018. The file has been returned by MHA.
139	M/s. Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM19/D-22/IC	22.11.18	40 nos. of Aluminum Frame	13.50	Comments Sought from MHA (IS-I Divn.) on 22.11.18. The file has been returned by MHA.
140	M/s. Dinex India Pvt. Ltd. Dehradun 01/53/8/E/AM19/D-23/IC	22.11.18	400 sets of Receiver with Barrel	200.00	Comments sought from MHA (IS-I Divn.) on 22.11.2018. The file has been returned by MHA.
141	M/s. Pahwa Manufacturers, Sitapur. 01/53/8/E/AM19/P-27/IC	28.11.18	24 Lacs Pcs. Plastic Cases (Unprimed)	92.47	Comments sought from MHA (IS-I Divn.) on 29.11.2018. The file has been returned by MHA.
142	M/s. Syndicate Innovations International Ltd, Delhi. 01/53/8/E/AM19/S-73/IC	30.11.18	Empty primed Hulls, Empty Unprimed Hulls, Cup Brass etc.	13993.2	Comments sought from MHA (IS-I Divn.) on 30.11.2018. The file has been returned by MHA.
143	M/s. Mangal Gun House Gwalior 01/53/8/E/AM19/M-35/IC	06.12.18	Air Guns	2.57	Comments sought from MHA (IS-I Divn.) on 07.12.18
144	M/s. Hensoldt Pvt, LTD, Bengaluru 01/53/8/E/AM19/H-25/IC	11.12.18	09 Nos. of Telescopic sight for fitting to arms	21.85	Comments sought from MHA (IS-I Divn.) on 18.12.18
145	M/s. Punj Lloyd Raksha Systems Private Limited, New Delhi. 01/53/8/E/AM19/P-34/IC	27.12.18	Cartridge M855 & Cartridge 9×19 115grs. FMJ	26.74	Comments sought from MHA on 28.12.2018
146	M/s. Mehar Sons, Jammu 01/53/8/E/AM19/M-38/IC	02.01.19	Parts of Shotgun Cartridges	20.54	Comments sought from MHA (IS-I Divn.) on 15.01.2019
147	M/s. Punj Lloyd Raksha Systems Pvt Ltd, New Delhi. 01/53/8/E/AM19/P- 36/IC	10.01.19	Sleeve, Teflon- Foregrip Stabilizer- Front; Pin, Lever Base- Connecting; Plunger-Right etc.	111.77	MHA vide OM No. IV-20011/12/2018- Prov-I/948 dated 30.03.2019 informed that reply from MoD is awaited.
148	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA. MHA vide ID dated 21.01.2018 has again sought certain clarification from the firm. Reply received from the firm and forwarded to MHA. MHA vide OM dated 07.09.2018 has again sought certain information from the firm.

					MHA vide OM dated 1.10.18 has transferred the case to Arms Division of MHA.
149	M/s. AM Industrial Enterprises, New Delhi 01/53/8/25998/AM19/A-2/IC	28.03.18	02 Nos. of Bhushnell Night Vision Binocular	.69	Comments sought from MHA on 12.06.2018 Inputs are awaited.
150	M/s. Three Circles Exports (OPC) P.Ltd, Gurgaon 01/53/8/31233/AM19/T-8/IC	21.05.18	800400 Nos. of Blank Cartridge 8mm, 9/380 R /9mm	40.23	Comments sought from MHA on 05.06.2018. Inputs are awaited
151	M/s. Gagandeep Singh Dhawan , New Delhi 01/53/8/E/AM19/G-31/IC	23.10.18	03 Nos. of Rifles, 02 Nos. of Pistols , 02 Nos. of Guns & 01 no. of 22 Rifle	14.00	Comments sought from MHA on 24.10.2018
152	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/E/AM19/A-38/IC	24.10.18	04 Nos. of Pistol & 01 no. of Rifle	10.50	Comments sought from MHA (PM Divn) on 25.10.2018
153	M/s. Narendra Explosives Ltd, New Delhi 01/53/8/E/AM19/N-15/IC	29.10.18	50 Sets of Parts of 06 Round Multi Launcher 38 MM (MODEL SJ-600N)	19.12	MHA vide OM dated 20.02.2019 informed that MHA (Prov-II) vide ID No. IV-13012/06/2018-Prov.II dated 13.11.2018 has requested to provide the details of End User Certificate duly certified by IG level officer of CAPFs/SPOs and supply order in the instant case. In case subject stores are not being imported for Central Armed Police Forces/State Police Organizations, DGFT may approach Arms Section, MHA for further needful in this case.
154	M/s. Audo Viso Pvt. Ltd. New Delhi. 01/53/8/E/AM19/A-51/IC	28.11.18	2 nos. Night Vision Binoculara	2.12	Comments sought from MHA (IS-I Divn.) on 29.11.2018
Part-11 Defence Research & Development Organization (DRDO)					
155	M/s. Deepti Electronics & Electro Optics Pvt. Ltd., Bengaluru. 01/53/8/E/AM19/D-31/IC	10.01.19	380 Nos. of Scope Rail Mount	2.68	DRDO vide e-mail dated 17.01.2019 has given their NOC. DRDO has also suggested to refer the application to DDP for comments. Comments from DDP has been sought on 29.01.19.
156	M/s. Punj Lloyd Raksha System Pvt Ltd, New Delhi. 01/53/8/E/AM19/P-37/IC	15.01.19	650 Nos. of Spring Blade Catch; Lever Disassembly; Barrel	9.00	Recommended by DRDO vide e-mail dated 06.02.2019, subject to NOC from DDP and MHA. Comments sought from DDP and MHA.
157	M/s. Sunstar Exim, New Delhi 01/53/8/E/AM19/S-93/IC	07.02.19	20 Nos. of Reduction Gear without Motor DRW No. 172-27-026-SBI	9.45	DRDO vide e-mail dated 01.03.2019 has recommended the case and also suggested to seek comments from DDP/Mod.
158	M/s. Objectify Technologies Private Limited, Kanpur. 01/53/8/E/AM19/O-4/IC	22.02.19	500 kgs. Of Titanium TI 64	64.30	Approved as recommended by DRDO vide e-mail dated 01.04.19.

RA Kanpur may issue the import authorization to the applicant for import of 500 Kgs of Titanium Ti64 (as per ANF-2M) from M/s. Carpenter Technology Corporation USA for a CIF value of Rs. 64,30,500/- (USD 90,000) subject to actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kanpur.

159	M/s. Phonix Industries Pvt. Ltd., Silvassa. 01/53/8/E/AM19/N-12/IC	31.01.18	100 MT of Titanium Scrap	196.9	Comments sought from M/o Steel on 21.01.19. M/o. Steel vide e-mail dated 28.01.19 has informed that the end product i.e. Aluminium Titanium Alloy does not fall under the purview of Ministry of Steel and suggested to seek comments of MSME/Ministry of Mines in the matter. The committee in its meeting dated 21.02.19 decided to seek comments from DIPP. Accordingly, comments sought from DIPP. The representative of DIPP suggested to seek comments from DRDO. Comments sought from DRDO on 18.03.19. DRDO vide e-mail dated 20.03.19 has requested to provide the use of Titanium scrap for processing the matter further.
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
160	M/s. Becton Dickinson India Pvt. Ltd, New Delhi 01/53/8/E/AM19/B-17/IC	30.08.18	Soltrol-10	3.05	M/o. P&NG vide OM No. P-12019(11)/130/2018-Sup./(C-26686) dated 05.10.2018 has requested to obtain technical specifications of the petroleum product proposed to be imported from the firm and provide the same to them at the earliest so as to process the matter further.
161	M/s. Godavari Biorefineries Ltd, Mumbai 01/53/8/E/AM19/G-28/IC	19.09.18	5500 MT of Denatured Ethyl Alcohol with 5 PPM Bitrex	2240.36	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
162	M/s. Jubilant Life Sciences Ltd, Noida 01/53/8/E/AM19/J-9/IC	04.10.18	150000 MT of Denatured Ethyl Alcohol	63000.0	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
163	M/s. Alkyl Amines Chemicals Ltd, Mumbai 01/53/8/E/AM19/A-33/IC	08.10.18	22500 MT. of Denatured Ethyl Alcohol	985.5	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
164	M/s. Ashoka Alco-Chem, Ltd, Mumbai 01/53/8/E/AM19/A-37/IC	22.10.18	4515 MT. of Denatured Ethyl Alcohol"	1797.44	Comments received from M/o P&NG vide OM No. P-12019(11)/132/2018-Sup./(C-27012) dated 13.02.2019. The committee decided to seek inputs from PC-2A Section/DGFT(HQ).
165	M/s. Raj Petro Specialties Pvt. Ltd., Mumbai. 01/53/8/E/AM19/R-31/IC	14.03.19	FARASOL-A, Farol-250, Anusol (D80 & D100) etc.	527.7	Comments sought from M/o P&NG on 14.03.2019
166	M/s. Total Oil India Pvt. Ltd. Mumbai. 01/53/8/E/AM19/T-39/IC	17.03.19	Spirdane D40, Spridane D60, Spridane D25	1296.00	Comments sought from M/o P&NG on 18.03.2019

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167	M/s. Maruti Suzuki India Limited, New Delhi 01/53/8/E/AM19/M-50/IC	7.03.19	7650 Kgs of Gasoline, EURO-6 Cert Fuel E-10	26.35	Comments sought from M/o P&NG on 22.03.2019
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Part-15 Directorate General of Civil Aviation (DGCA)

168	M/s. Gourav D. Moger, Bangalore 01/53/8/27180/AM19/G-2/IC	10.04.18	01 no. of Transmitter RC Toy Accessories	.09	Comments sought from DGCA on 16.04.2018. DGCA vide U.O. No. 05- 2/2015-AED dated 23.08.2018 have informed that they have not received the application. As decided in the EFC dated 24.08.18, application of the firm has been again sent to DGCA on 19.09.18. in the EFC meeting representative of DGCA informed that the matter is under examination. Committee deferred the case.
169	M/s. Global Strategic Technologies Ltd, Noida 01/53/8/27180/AM19/G-2/IC	11.12.18	01 Set of UAV	19.09	Comments sought from DGCA on 17.12.2018
170	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-29/IC	28.12.18	Drone Toys	9.05	Comments sought from DGCA on 01.01.2019
171	M/s. Interglobe Aviation Limited, New Delhi. 01/53/8/E/AM19/I-35/IC	25.02.19	7 Nos. of Aircraft Parts	154.39	Approved in terms of DGCA letter No. 5- 1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.

CLA New Delhi may issue the import authorization to the applicant for import of 7 Nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 1,64,39,625/- (USD 2,19,195) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

172	M/s. Tata steel Limited, Mumbai. 01/53/8/E/AM19/T-36/IC	26.02.19	1 no. of Bell Model 429 Helicopter	5645.6	Approved as recommended by DGCA vide letter No.24-2463/10-A1(2) dated 11.12.2018
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RA Kolkata may issue the import authorization to the applicant for import of one Bell 429 Helicopter for private use from Canada for a CIF value of Rs. 62,45,66,270/- (USD 86,62,500) subject to the conditions mentioned in DGCA vide letter No.24-2463/10-A1(2) dated 11.12.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

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173	M/s. Interglobe Aviation Limited, New Delhi. 01/53/8/E/AM19/I-34/IC	25.02.19	5 Nos. of Aircraft Parts	219.62	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
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CLA New Delhi may issue the import authorization to the applicant for import of 5Nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 2,19,62,823/- (USD 2,92,837.63) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

174	M/s. Authentic Impex, Mumbai. 01/53/8/E/AM19/A-52/IC	30.11.18	600 MT of Household Rummage- Bed Sheet	186.30	Comments sought from M/ o Textiles on 30.11.2018. The committee noted that in the past, for similar cases, Ministry of Textiles has not agreed. Accordingly, the committee decided that not to make any further reference and reject the case.
175	M/s. Drashti Shipping Gandhidham, Gujarat. 01/53/8/E/AM19/D-30/IC	05.01.19	100MT of Used Jute Bags	31.50	Comments sought from M/ o Textiles on 07.01.2019. The committee noted that in the past, for similar cases, Ministry of Textiles has not agreed. Accordingly, the committee decided to reject the case.

Part-17 Department of Food & Public Distribution

176	M/s. Ceekay International, New Delhi 01/53/8/56753/AM19/C-31/IC	31.01.19	360 MT of rice	362.10	Approved, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
177	M/s. RPC Foods, New Delhi 01/53/8/56754/AM19/R-26/IC	31.01.19	450 MT of rice	510.90	Approved, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
178	M/s. Chenab Impex Pvt. Ltd., Mumbai 01/53/8/60157/AM19/C-31/IC	11.03.19	10,500 Kgs of rice	22.26	Approved, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority

Part-18 Petroleum & Explosives Safety Organization (PESO)

179	M/s. Kyathi Climate Modifical Consultants LLP, Bangalore 01/53/8/33897/AM19/K-5/IC	19.07.18	3000 MT of Hygroscopic & Glaciogenic Flares	100.00	Comments sought from PESO on 19.07.2018.
180	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018

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181	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19
182	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019
183	M/s. Baker Hughes Singapore PTE, Navi Mumbai. 01/53/8/E/AM19/B-39IC	02.03.19	Explosives	212.42	Approved as recommended by PESO vide Letter No. E-25(38)/114/2018 dated 11.03.2019

RA Mumbai may issue the import authorization to the applicant for import of explosives (as per ANF-2M) from USA for a CIF value of Rs. 21242328.97/- (USD 2,92,392.69) subject to the conditions mentioned in PESO Letter No. E-25(38)/114/2018 dated 11.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

184	M/s HLS Asia Ltd., New Delhi. 01/53/8/E/AM19/H-31/IC	22.02.19	B1 Directional Booster, Tubing Cutter Detonator-Resistorized Electric-D1208HSN etc.	993.13	Approved as recommended by PESO vide Letter No. E-25(38)/60/2016 dated 13.03.2019
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CLA New Delhi may issue the import authorization to the applicant for import of 300 Nos. of explosives (as per ANF-2M) from Germany for a CIF value of Rs. 99313549.93/- (USD 13,77,441.74) subject to the conditions mentioned in PESO Letter No. E-25(38)/60/2016 dated 13.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

185	M/s. Safe Green Mining Technology Pvt. Ltd., New Delhi. 01/53/8/E/AM19/S-98/IC	14.03.19	Autostem Generation III Safety Cartridge with Asorted Capacities	61.20	Comments sought from PESO on 14.03.2019
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Part-19 D/o Pharma

186	M/s. Verve Human Care Laboratories , Delhi 01/53/8/E/AM19/V-17/IC	09.08.18	100 Kg of Morphine Sulphate	35.25	As decided in the EFC dated 24.08.18, comments sought from NC-3 on 19.09.18. The committee noted that comments from NC-3 is not forthcoming. Accordingly, committee decided to close the case till further development in the matter.
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Part -21 Miscellaneous

187	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture. As decided in the EFC dated 24.08.18, comments from Department of Bio-Technology has been sought on 19.09.18.
188	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1&	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on

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			Grade 2		30.8.2017 & 12.12.2017 M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
189	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUysh on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18.
190	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC.
191	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18.
192	M/s. Dr. Rakesh Mishra, Director, Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/Misc/AM19/D-11/IC	29.05.18	32 Nos. of Vials of Drosophila Melanogaster	.021	Comments sought from Biotechnology on 13.06.2018
193	M/s. Shantha Biotechnics. P. Ltd, Hyderabad 01/53/8/18005/AM18/S-87/IC	25.06.18	4000 Kgs. OF VL Minced Beef (NZ Origin Pharmaceutica l Grade, Product Code SBL 1501)	46.07	Comments sought from M/o Health & Family Welfare on 03.07.2018
194	M/s. Sanat Products, Ltd, Bulandshahar 01/53/8/35000/AM19/S-32/IC	01.08.18	500 Kgs. of Coca Leaves	3.33	Comments sought from M/o Agriculture, Cooperation and Farmers' Welfare on 02.08.2018
195	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018
196	M/s. S. A. Herbal Bioactives LLP, Mumbai 01/53/8/E/AM19/H-24/IC	07.12.18	17000 Kgs. of Coca Leaves	22.22	Comments sought from D/o. Agriculture Cooperation & Farmers Welfare on 10.12.2018
197	M/s. M.G. Sales Corporation, Ahmedabad 01/53/8/E/AM19/M-	18.02.19	TITANIUM POWDER	23.53	The committee decided to examine the case on file.

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198	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
Import of Gold & Silver Dore					
199	M/s. Sun Gold Refineries, Ahmedabad 01/53/8/E/AM19/S-76/IC	17.12.18	5 MT of silver dore	1740.32	The firm is applying for the first time. The firm has submitted the copy of (i) Udyog Aadhar Memorandum from DIC Ahmedabad (ii) CA Certificate regarding installation of refinery. The committee in its meeting dated 20.12.18 decided to seek Pollution certificate from the SPCB and also decided to seek verification report of the refinery from the concerned RA. Accordingly RA Ahmedabad has been requested to submit verification report of the refinery. RA Ahmedabad vide e-mail dated 15.02.2019 has submitted the verification report. The request of the firm was rejected in the EFC meeting dated 21.02.2019 as the verification report was not satisfactory. The firm vide e-mail dated 11.03.2019 has submitted the copy of Pollution Certificate dated 21.02.19, valid upto 16.01.2026 and requested to reconsider their case. The committee decided to seek verification report of the refinery by the concerned RA again.
200	M/s. Sovereign Metals Limited 01/53/8/55550/S-83/IC	07.01.19	20 MT of Gold dore	613279.99	The firm has been granted import authorization in the past. The firm has submitted copy of (i) Pollution Certificate dated 12.04.18, valid upto 20.01.20 from Gujarat Pollution Control Board, Gandhinagar (ii) BIS license dated 04.02.19 valid upto 29.12.19 (iii) IEM dated 19.02.2018 from DIPP. As per custom debit sheet submitted by the firm, the firm has imported only 6622 Kgs out of permitted quantity of 10 MT against previous import authorization dated 26.09.2017. The committee decided to approve 20 MT of gold dore.
201	M/s. Emerald Jewel Industry, India Limited, Coimbatore. 01/53/8/E/AM19/E-30/IC	21.02.19	12 MT of gold dore	281446.19	The firm is applying for the first time. The firm has submitted copy of (i) BIS License dated 28.01.2019 valid upto 01.01.2020 (ii) Pollution Certificate dated 18.09.2017, valid upto 31.03.2019 from Tamil Nadu Pollution Control Board, Chennai. The firm has not submitted the DIC/Udyog Aadhar. Accordingly, the committee decided to seek copy of DIC/Udyog Aadhar.
202	M/s. Yash Oro India Private Limited, Huderabad 01/53/8/E/AM19/Y-3/IC	18.03.19	2 MT of gold dore	64000.00	The firm is applying for the first time. The firm has submitted copy of (i) Pollution Certificate dated 14.03.2019 from

					Telangana State Pollution Control Board, Hyderabad (ii) Udyog Aadhaar Memorandum from MSME (iii) NABL Certificate dated 14.04.2018 valid upto 13.03.2021. The committee decided to approve 1 MT of gold dore, subject to verification of the refinery by the concerned RA.
203	M/s. Narondass Manordass, Mumbai 01/53/8/E/AM19/N-24/IC	18.03.19	10 MT of gold dore	325000.00	The firm has been granted import authorization in the past. The firm has submitted the copy of (i) Pollution Certificate dated 28.04.18, valid upto 31.12.2020 from Maharashtra Pollution Control Board (ii) DIC Acknowledgment Part -II dated 06.03.2014 from DIC, Mumbai (iii) BIS License dated 22.03.19, valid upto 21.03.2020. As per custom debit sheet submitted by the firm, the firm has importer 1402 Kgs against previus import authorization dated 12.04.2018 issued for 2,000 Kgs. The committee decided to approve 10 MT of gold dore.

5. The meeting ended with vote of thanks to the chair.
